



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V**MEETING No.** NC/5/MEET/Mar/202526/18**DATED:** 17/03/2026Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202526/18 dated 17/03/2026 of Norms Committee - V for the year 2025-26 was held on 17/03/2026 under the Chairmanship of A Menon, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAMESH VERMA, Joint DGFT	Directorate General of Foreign Trade, Delhi
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Govind Prasad, Technical Consultant	Ministry of Textiles
5	Kuldeep Singh, Technical Consultant	Ministry of MSME

6	Nand Lal, Technical Consultant	DGFT
7	Ramasrey Lal, Technical Consultant	DGFT
8	Sanjay Charak, Technical Consultant	Ministry of Textiles
9	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004529AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: Firm to submit specification of latex with % DRC content in it. The case stands deferred.	

Case No.	2 / NC/5/MEET/Mar/202526/18			
Case Status	Case Approved			
Party Name	CREATIVE GARMENTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM APPLY 00002151AM26			
RA File Number	NA			
Licence No and Date	NA			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing through VC wherein they explained their case. The firm has request for consideration of technical specifications of Import item of 58% Linen 42% Viscose Fabric Width 52" and GSM195 (+/- 10%) as per foreign Suppliers test report No SHAT07448308 dated 26.10.2022 in place of. 55% Linen 45% Viscose Fabric Width 52" and GSM195 (+/- 10%) as per Bill of Entry No 3520690 dated 29.11.2022 for regularization purpose. Accordingly, based on the deliberations and the recommendation of the CAD and other technical authority, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Men's Shorts (Men's Flat Front Shorts 7MP2045)	33400 PCS	Fabric to be used in the Garment 55% Linen 45% Viscose FABRIC width 52" GSM-195 (+/- 10%)	43206 SQM
2	Men's Shorts (Men's Flat Front Shorts 7MP2047)	3600 PCS	Fabric to be used in the Garment 55% Linen 45% Viscose FABRIC width 52" GSM-195 (+/- 10%)	4847 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	3 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00006116AM25
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm export products are 15 but due to size variants there are only 6 variants and hence measurement charts and CADs are submitted for 6 variants only. The firm is advised to submit CADs, marking on each CAD the relevant products Serial numbers and input serial numbers. Further, marking length, marking width, number of bundles (Pcs) for each CAD and CAD efficiency to be mentioned at top or bottom of CAD.
2. Firm has to submit each measurement chart (As received from Buyer), the relevant product serial numbers to be mentioned.
3. Firm to submit Appendix 4E with consumption per piece, proper Appendix 4E to be submitted for each export product with consumption in SQMs per pc of relevant input.

The case stands deferred.

Case No.	4 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00002423AM25
RA File Number	039404000482 AM18
Licence No and Date	0310815848/21/09/2017
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	5 / NC/5/MEET/Mar/202526/18			
Case Status	Case Approved			
Party Name	ESS ENN EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM REVIW00005644AM26			
RA File Number	322404000065 AM20			
Licence No and Date	3210079177/22/10/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the CAD and other recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	95% VISCOSE 5% ELASTHAN KNITTED	22570	95% VISCOSE 5% ELASTHAN	35243

	LADIES OTHER OUTER GARMENTS TOP	NOS	KNITTED FABRIC	SQM
2	95% VISCOSE 5% ELASTHAN KNITTED LADIES OTHER VEST TOP	92310 NOS	95% VISCOSE 5% ELASTHAN KNITTED FABRIC	77547 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	6 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	ESS ENN EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00005641AM26
RA File Number	322404000077 AM20
Licence No and Date	3210079240/19/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the CAD and other recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	81% VISCOSE 14% POLYESTER 5% ELASTHAN KNITTED LADIES TOPS	86760 NOS	81% VISCOSE 14% POLYESTER 5% ELASTHAN KNITTED FABRIC 170 GSM	60564 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	7 / NC/5/MEET/Mar/202526/18
Case Status	Case Rejected
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004788AM26
RA File Number	NA
Licence No and Date	0510415589/21/10/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NCNC/5/MEET/May/202526/2dated 11.06.2025. The firm has requested to review the earlier decision of Norms Committee by submitting same documents as submitted earlier. No justification for higher requirement of inputs is given. The issue was deliberated and accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	8 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004652AM26
RA File Number	062404000055 AM21
Licence No and Date	0610039672/02/11/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided details as sought and has requested for Personal Hearing vide letter dated 27.10.2025. Therefore the committee decided that the firm may be asked to appear for Personal Hearing in the next meeting. The case stands deferred.	

Case No.	9 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004651AM26
RA File Number	06AA04000318 AM22
Licence No and Date	0611000306/13/04/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted a details of utilization of balanced cutting pieces of leather whether to use in export items or to sale in the market, if so, then to give its commercial value. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit Calculation of the requirement of Leather based on CAD, measurement chart etc. The case stands deferred.	

Case No.	10 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004654AM26
RA File Number	06AA04000278 AM22
Licence No and Date	0611000316/19/04/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under: Export Item No. 1: LADIES LEATHER LONG BOOT MADE OF (75435 SQFT) FINISHED LEATHER MADE OF BUFFALO/COW CALF HIDE	

Qty: 8025.0 PAIRS (PRS)

S. No.	Item Description	Qty. recommended
1	FINISHED LEATHER MADE OF BUFFALO/COW CALF HIDE (Relevant thickness and origin)	9.4 SQF per pair

* Subject to condition that Synthetic Lining is not used for.

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	11 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004530AM26
RA File Number	06AA04002232 AM22
Licence No and Date	0611000486/15/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

Export Item No. 1: LADIES LEATHER LONG BOOT (CONTAINING 105101 SQFT FINISHED LEATHER MADE FROM THE HIDE OF COW/ BUFFALOW 11740 PRS UNIT SOLE (RUBBER SOLE DUBLIN)

Qty: 11740 Pairs

S. No.	Item Description	Qty. Recommended per pair
1	FINISHED LEATHER MADE FROM THE HIDE OF COW (Relevant thickness and origin)	9.4 SQF
2	UNIT SOLE (RUBBER SOLE DUBLIN) Relevant)	Net to net

* Subject to condition that Synthetic Lining is not used for.

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	12 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004479AM25
RA File Number	05AA04078090 AM22
Licence No and Date	0511004613/08/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export ladies tunic and sought quantity @ 6.52 Sq mtr/pc. The firm has submitted the same documents as provided earlier and not submitted the measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for personal hearing with sample and justification for higher quantities claimed in their application.

The case stands deferred.

Case No.	13 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004796AM25
RA File Number	05AA04077145 AM22
Licence No and Date	0511004627/09/09/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export ladies tunic and sought quantity @ 6.52 Sq mtr/pc. The firm has submitted the same documents as provided earlier and not submitted the measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for personal hearing with sample and justification for higher quantities claimed in their application. The case stands deferred.	

Case No.	14 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004802AM25
RA File Number	05AA04095712 AM22
Licence No and Date	0511005860/01/11/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm Export products are shirts and pants and 12 inputs. Firm has submitted 9 CAD only but not the image of the products and measurement chart. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit all the corroborative information viz, style, type and shape & size of the products, the image and measurement for each export items. The case stands deferred.	

Case No.	15 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004655AM26
RA File Number	06AX04000004 AM22
Licence No and Date	0611000955/13/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

Export Item No. 1: LADIES LEATHER LONG BOOT(CONTAINING 76194 SQFT FINISHED LEATHER MADE FROM THE HIDE OF COW AND 8511 PRS UNIT SOLE (RUBBER SOLE DUBLIN)

Qty: 80003 Pairs

S. No.	Item Description	Qty. Recommended per pair
1	FINISHED LEATHER MADE FROM THE HIDE OF COW THICKNESS 1.4 MM TO1.8 MM , TYPE : VEGETABLE TANNED , GRADE : A/B/C , COLOR: Brown, Chocolate, Grey, Tan, Black, Blue, Charcoal & Green	9.4 SQF
2	UNIT SOLE (RUBBER SOLE DUBLIN) (Relevant)	Net to net

* Subject to condition that Synthetic Lining is not used for.

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	16 / NC/5/MEET/Mar/202526/18			
Case Status	Case Approved			
Party Name	GAINUP TECHNOTEK LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM REVIW00004942AM26			
RA File Number	32AX04000091 AM23			
Licence No and Date	3211003124/01/06/2022			
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED RUN GLOVES TOUCH SCREEN, 210 GSM	159600 PAIRS	CHOWCHOW MMBR REC DDY /142 CM- 91 % POLYESTER 9 % SPANDEX WOVEN FABRIC, WIDTH: 152 CMS, 210 GSM	25536 MTR
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	17 / NC/5/MEET/Mar/202526/18			
Case Status	Case Approved			
Party Name	AMRIT EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM REVIW00004787AM26			

RA File Number	02AX04000250 AM23			
Licence No and Date	0211002838/11/08/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	VEST 100 % POLYESTER FABRIC 120 GSM 10% PLUS MINUS	11050 NOS	FABRIC	14254
			100 % POLYESTER 120 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	SQM
			FABRIC	5304
			100 % POLYESTER 155 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	SQM
			FABRIC	5083
			100 % POLYESTER 90 GSM 10% PLUS MINUS WIDTH 1.48 MTRS	SQM
			FABRIC	5304
			100 % POLYESTER 210 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	SQM
ZIPPER	66300 NOS			
TAPE	35912 MTR			
THREAD	4420000 MTR			
2	T-SHIRT 50 % COTTON & 50 % POLYESTER	3000 NOS	KINTTED FABRIC	4050
			50 % COTTON & 50 %	SQM

	KNITTED FABRIC 180 GSM 10% PLUS MINUS		POLYESTER 180 GSM 10% PLUS MINUS WIDTH 1.80 MTRS	
3	TROUSER MADE OF 50 % COTTON & 50 % POLYESTER FABRIC 215 GSM 10% PLUS MINUS	4000 NOS	FABRIC 50 % COTTON & 50 % POLYESTER FABRIC 215 GSM 10% PLUS MINUS WIDTH 1.62 MTRS	4500 SQM
			ZIPPER	4000 NOS
			CHIP	4000 NOS
4	LONG COAT MADE OF 50 % COTTON & 50 % POLYESTER FABRIC 215 GSM 10% PLUS MINUS	3000 NOS	FABRIC 50 % COTTON & 50 % POLYESTER FABRIC 215 GSM 10% PLUS MINUS WIDTH 1.62 MTRS	9000 SQM
			BUTTON	60000 NOS
			CHIP	3000 NOS
5	JACKET F06-841 100 % POLYESTER FABRIC 190 GSM 10% PLUS MINUS	2000 NOS	FABRIC 100 % POLYESTER 190 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	4360 SQM
			FABRIC 100 % POLYESTER 62 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	4780 SQM
6	JACKET F06-842 100 % POLYESTER 190 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	2000 NOS	FABRIC 100 % POLYESTER 190 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	4360 SQM
			FABRIC	1560

			100 % POLYESTER 62 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	SQM
7	VEST 100 % POLYESTER FABRIC 190 GSM 10% PLUS MINUS	2000	FABRIC	3200
		NOS	100 % POLYESTER 190 GSM 10% PLUS MINUS WIDTH 1.45 MTRS	SQM
			FABRIC 100 % POLYESTER 62 GSM 10 % PLUS MINUS WIDTH 1.45 MTRS	1920 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	18 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004653AM26
RA File Number	06AX04000287 AM23
Licence No and Date	0611001749/12/12/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided details as sought and has requested for Personal Hearing vide letter dated 27.10.2025. Therefore the committee decided that the firm may be asked to appear for Personal Hearing in the next meeting. The case stands deferred.	

Case No.	19 / NC/5/MEET/Mar/202526/18
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Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004656AM26
RA File Number	06AX04000031 AM24
Licence No and Date	0611001992/25/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

Export Item No. 1: Export Item Name: Ladies Leather Long Boot with Unit Sole (Rubber Sole Dublin)(CONTAINING NET CONTENT 76194 SQFT FINISHED LEATHER MADE FROM THE HIDE OF COW AND 8511 PRS UNIT SOLE (RUBBER SOLE DUBLIN))(Long Boot)

Qty: 8511 Pairs

S. No.	Item Description	Qty. Recommended per pair
1	FINISHED LEATHER MADE FROM COW LEATHER THICKNESS 1.6 MM TO 1.8 MM , TYPE : VEGETABLE TANNED , GRADE : A/B/C , COLOR : Brown/ DK Brown/ TAN/ Chocolate/ Black	9.4 SQF
2	UNIT SOLE (RUBBER SOLE DUBLIN) (Relevant)	Net to net

* Subject to condition that Synthetic Lining is not used for.

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	20 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

HQ File Number	HQRNORM REVIW00004552AM26
RA File Number	05AX04001894 AM25
Licence No and Date	0511027839/19/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-33 as under:

S. No.	Export Item	Qty	Import Items	Qty. Recommended
1	E25 OMBRE FUR BUNNY PINK PPK STYLE NO. AS12017A HAVING FABRIC OF GSM 240+-10 % AND 55+-10 %	60108 NOS	FUR POLYESTER FABRIC GSM 240+- 10 % WIDTH: 69	23415.07 SQM
			TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10 % WIDTH: 60	23171.80 SQM
2	E25 OMBRE FUR BUNNY PINK PPK STYLE NO. AS12017B HAVING FABRIC OF GSM 240+-10 % AND 55+-10 %	60108 NOS	FUR POLYESTER FABRIC GSM 240+-10 % WIDTH: 69	23415.07 SQM
			TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10 % WIDTH: 60	23171.80 SQM
3	E25 GLITTER CANV BKT PINK PPK STYLE NO. AS12025 HAVING FABRIC OF GSM 300+-10 % AND 55+-10 %	60108 NOS	PET COATED GLITTER FABRIC GSM:300+- 10% WIDTH: 54	19177.86 SQM
			TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	23171.80 SQM
4	E25 GLITTER CANV BKT TEAL PPK STYLE NO. AS12025 A HAVING FABRIC OF GSM 300+-10 % AND 55+-10 %	60108 NOS	PET COATED GLITTER FABRIC GSM:300+- 10% WIDTH: 54	19177.86 SQM
			TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	23171.80 SQM

5	INSULATED COOLER TOTE STYLE NO. AS11863 HAVING FABRIC OF GSM 90+-10 %, 85+-10 %, 85+-10 % AND 107+-PERCENT	145000 NOS	Aluminum film Plastic Film GSM 90+-10% Width: 60	98380.30 SQM
			210D 100% POLYESTER PRINTED NON-TEXTURED YARN GSM: 85+- 10% WIDTH: 60	60369.73 SQM
			210D 100% POLYESTER NON- TEXTURED YARN GSM:85+- 10% WIDTH: 60	55897.90 SQM
			POLYESTER MESH GSM:107+- 10% WIDTH: 60	24595.07 SQM
6	TOTE COOLER 8 CAN STYLE NO. 34178501 HAVING FABRIC OF GSM 55+-10 %, 90+-10 % AND 305+-10 %	224500 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	20770.88 SQM
			Aluminum film Plastic Film GSM 90+-10% Width: 60	69236.29 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 305 +- 10% WIDTH:60"	79621.76 SQM
7	FOLDABLE PET PLAYPEN STYLE NO. AS12015 HAVING FABRIC OF GSM 55+-10 % AND 255+-10 %	10000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	20817.15 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +- 10% WIDTH:60"	18116.36 SQM
			ZIPPER (Relevant size)	Net to net
8	FOLDABLE PET CARRIER STYLE NO. AS11318 HAVING FABRIC OF GSM 55+-10 PERCENT, 255+-10 % AND 298+-10 %	28000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	29359.89 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +- 10% WIDTH:60"	29359.89 SQM

			PVC MESH GSM 298+-10% WIDTH:60"	3454.11 SQM
9	SHINY BACKPACK STYLE NO. AS12278 HAVING FABRIC OF GSM 55+-10 %, 255+-10 % AND 70+-10 %	30000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	20354.54 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +-10% WIDTH:60"	9714.67 SQM
			POLYESTER FABRIC WITH POLYMER FILM COATING GSM 70+-10% WIDTH: 60"	15265.91 SQM
10	HOLOGRAPHIC PU BACKPACK STYLE NO. AS12281 HAVING FABRIC OF GSM 55+-10 %, 255+-10 % AND 358+-10 %	30000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	6476.45 SQM
			HOLOGRAPHIC PVC fabric GSM 358+-10% WIDTH: 54"	13579.41 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +-10% WIDTH:60"	8789.26 SQM
11	PRINTED PVC TOTE STYLE NO. AS12089 HAVING FABRIC OF GSM 601+-10 % AND 570+-10 %	150000 NOS	HOLOGRAPHIC PVC fabric GSM: 601+-10% WIDTH: 54"	25461.39 SQM
			PVC FILM GSM 570+-10% WIDTH: 52"	111021.75 SQM
12	CLEAR BACKPACK STYLE NO. AS12275 HAVING FABRIC OF GSM 255+-10 % AND 570+-10 %	100000 NOS	600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +-10% WIDTH:60"	15420.11 SQM
			PVC FILM GSM 570+-10% WIDTH: 52"	67285.91 SQM
13	CLEAR BACKPACK WITH PRINT	150000 NOS	600D POWDER COATED	23130.16

	HANDLE STYLE NO. AS12275 A HAVING FABRIC OF GSM 355+-10 % AND 570+-10 %		PRINTED POLYESTER FABRIC GSM: 355 +-10% WIDTH:60"	SQM
			PVC FILM GSM 570+-10% WIDTH: 52"	100928.86 SQM
14	BASIC BACKPACK STYLE NO. AS11313 HAVING FABRIC OF GSM 55+-10 % AND 255+-10 %	125000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	77100.55 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +- 10% WIDTH:60"	111902.27 SQM
15	BASIC PRINTED BACKPACK STYLE NO. AS11313 A HAVING FABRIC OF GSM 55+-10 %, 255+-10 % AND 255+-10 %	290000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	77100.55 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +- 10% WIDTH:60"	38550.27 SQM
			600D POWDER COATED PRINTED POLYESTER FABRIC GSM: 255 +-10% WIDTH:60"	73245.52 SQM
16	DONATION BACKPACK STYLE NO. AS11313 B HAVING FABRIC OF GSM 55+-10 % AND 255+-10 %	500000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	292982.07 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +- 10% WIDTH:60"	393212.78 SQM
17	BASIC PRINTED BACKPACK STYLE NO. AS11313 B HAVING FABRIC OF GSM 55+-10 %, 255+-10 % AND 255+-10 %	290000 NOS	TAFFETA 190T POLYESTER FABRIC 100% NON-TEXTURED YARN GSM: 55+-10% WIDTH: 60	93908.46 SQM
			600D POWDER COATED PLAIN POLYESTER FABRIC GSM: 255 +- 10% WIDTH:60"	80492.97 SQM
			600D POWDER COATED	156514.11

			PRINTED POLYESTER FABRIC GSM: 255 +/-10% WIDTH:60"	SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	21 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00006639AM25
RA File Number	03AX04003560 AM25
Licence No and Date	0311038030/17/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that applicant is exporting Basic liners made of 100% polyester dyed fabric with carry bag fabric 100% polyester fabric. The case was earlier approved- "As Applied". Now they have changed width of 2nd input and submitted amendment in license to that effect. Since width of 2nd input has changed the consumption will also vary. The applicant has not taken into consideration to change consumption of 2nd input in their amendment. Firm may declare the revised consumption of 2nd input. Further since 2nd input is for carry bag, the description of export product must be changed accordingly as carry bag fabric is not embedded in the basic export product- liner. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the amendment copy of license. The case stands deferred.	

Case No.	22 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004117AM25
RA File Number	03AX04004020 AM25

Licence No and Date	0311038674/13/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	23 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001275AM26
RA File Number	05AX04000841 AM26
Licence No and Date	0511033111/04/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Firm export items are ladies trouser with indigenous lining. The firm claimed is 4.05 SQM per Pc. From CAD works out to 4.53 SQM per special style with gathering all over and frills at bottom. Measurement chart not submitted. Despite the special style, claim of 4.05 SQM per piece appears too high. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that this case may be referred to the Textile Commissioner, Mumbai for examination and recommending the applicable wastage. The case stands deferred.	

Case No.	24 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM REVIW00004675AM26
RA File Number	05AX04001129 AM26
Licence No and Date	0511033592/01/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 & J-288 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100% COTTON EMBROIDERY DYED WOVEN FABRIC GSM 138+/-10% AND 100% COTTON DYED WOVEN FABRIC GSM 80+/-10% STYLE NO. 72626HOW000035, 72826HOW000035	4143 NOS	Fabric to be used in the Garment 100% COTTON EMBROIDERY DYED WOVEN FABRIC GSM 138+/-10%	10523 SQM
			Fabric to be used in the Garment 100% COTTON DYED WOVEN FABRIC GSM 80+/-10%	1450 SQM
2	LADIES BLOUSE MADE OF 100% COTTON EMBROIDERY BLEACHED WOVEN FABRIC GSM 138+/-10% AND 100% COTTON BLEACHED WOVEN FABRIC GSM 80+/-10% STYLE NO. 72626HOW000035, 72826HOW000035	3247 NOS	Fabric to be used in the Garment 100% COTTON EMBROIDERY BLEACHED WOVEN FABRIC GSM 138+/-10%	8409 SQM
			Fabric to be used in the Garment 100% COTTON BLEACHED WOVEN FABRIC GSM 80+/-10%	1136 SQM
3	LADIES DRESS MADE OF 100% VISCOSE PRINTED WOVEN FABRIC GSM 63+/-10% STYLE NO. CQ222, 242022	471 NOS	Fabric to be used in the Garment 100% VISCOSE PRINTED WOVEN FABRIC GSM 63+/-10%	2355 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	25 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	PREMCHAND JUTE & INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002117AM26
RA File Number	02AX04000303 AM26
Licence No and Date	0211009099/16/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the export product is not clear as per application pl send photograph and details 2. Firm to submit nett weight of export product. 3. Firm to submit the nett content of import in export. 4. Firm to submit % wastage claimed. The case stands deferred.	

Case No.	26 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	FIBRE WORLD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002884AM26
RA File Number	10AX04000197 AM26
Licence No and Date	1011003397/26/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION K-83 as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PVC BACKED COIR DOOR MATS SIZE 23"X57"--13608 PCS OF MATS PACKED WITH 13608 NOS INNER CARTON AND 3402 NOS OUTER CARTON (CARTON RATIO 4:1)	66758 KGS	PVC RESIN PASTE GRADE	12086 KGS
			DIOCTYL TEREPHTHALATE DOTP ORDINARY GRADE	8460 KGS
			INNER CARTON PACKING MATERIAL	As Per Packing Policy
			OUTER CARTON PACKING MATERIAL	As Per Packing Policy

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	27 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00003016AM26
RA File Number	05AX04001896 AM26
Licence No and Date	0511034877/03/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. The firm has submitted quantity of 8.21 SQM per piece for export product-1, ladies dress (8.21 SQM per piece), export product-2, ladies dress (4.79 SQM per piece), export	

product-3, ladies trouser (3.61 SQM per piece) and export product-4, ladies dress (5.36 SQM per piece) is very high looking at SION. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that this case may be referred to the Textile Commissioner, Mumbai for examination and recommending the applicable wastage.

The case stands deferred.

Case No.	28 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00003087AM26
RA File Number	05AX04001931 AM26
Licence No and Date	0511034950/08/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that this case may be referred to the Textile Commissioner, Mumbai for examination and recommending the applicable wastage.	
The case stands deferred.	

Case No.	29 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00003089AM26
RA File Number	05AX04001986 AM26
Licence No and Date	0511034952/08/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for	

fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-166 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Half sleeve Embroidered shirts made of 100% Linen Yarn Dyed Woven Fabric GSM 160(+/-10%)	1545 PCS	100% Linen Yarn Dyed Woven Fabric GSM 160(+/-10%)	3708 SQM
2	Gents Half sleeve Embroidered shirts made of 100% Linen Bleached Woven Fabric GSM 143 (+/-10%)	2697 PCS	100% Linen Bleached Woven Fabric GSM 143 (+/-10%)	7281.9 SQM
3	Gents Half sleeve Embroidered shirts made of 100% Line Dyed Woven Fabric GSM 143(+/-10%)	501 PCS	100% Line Dyed Woven Fabric GSM 143(+/-10%)	1503 SQM
4	Men's Shirt (Full Sleeve) Embroidered made of 100% Linen Dyed Woven Fabric GSM 143 (+/-10%)	661 PCS	100% Linen Dyed Woven Fabric GSM 143 (+/-10%)	2571.9 SQM
5	Men's Shirt (Full Sleeve) Embroidered made of 100% Linen Dyed Woven Fabric GSM 143 (+/-10%)	646 PCS	100% Linen Dyed Woven Fabric GSM 143 (+/-10%)	2519.4 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	30 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

HQ File Number	HQRNORM APPLY 00003140AM26
RA File Number	02AX04000460 AM26
Licence No and Date	0211009492/10/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted measurement chart as received from buyer. Waist (Relaxed) is 33 inches to 51 inches. This does not justify 77% higher consumption than SION. Applicant has not given justification for higher claim than SION. Also Appendix-4E does not reveal any indigenous fabric. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be clarified as per above observation. The case stands deferred.	

Case No.	31 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	MAYUR UNIQUOTERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00003222AM26
RA File Number	13AX04000207 AM26
Licence No and Date	1311004219/15/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	32 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00003239AM26
RA File Number	05AX04002117 AM26
Licence No and Date	0511035147/16/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS ENSEMBLE (TOP + SKIRT) 60% COTTON 40% LINEN WOVEN PRINTED FABRIC WIDTH 57-58 INCHES GSM 145 +/- 10%	8140 SET	fabrics used in this garments 60% COTTON 40% LINEN WOVEN PRINTED FABRIC WIDTH 57-58 INCHES GSM 145 +/- 10%	11241 SQM
2	GIRLS ENSEMBLE (TOP WITH BOW + TROUSER) 60% COTTON 40% LINEN PRINTED WOVEN FABRIC AND 60% COTTON 40% LINEN WOVEN SOLID DYED FABRIC WIDTH 57-58 INCHES GSM 145 +/- 10%	3727 SET	fabrics used in this garments 60% COTTON 40% LINEN WOVEN PRINTED FABRIC WIDTH 57-58 INCHES GSM 145 +/- 10%	6883 SQM
			fabrics used in this garments 60% COTTON 40% LINEN WOVEN SOLID DYED FABRIC WIDTH 57-58 INCHES GSM 145 +/- 10%	623 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	33 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00003351AM26
RA File Number	05AX04002200 AM26
Licence No and Date	0511035267/22/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-175 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-GENTS SHIRTS HALF SLEEVE MADE OUT OF 100% LINEN YARN DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 56 (+/-10%) & 56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	4236	100% LINEN YARN DYED WOVEN FABRIC GSM 135 (+/- 10%) WIDTH 56 (+/-10%)	10590 SQM
		NOS	56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	1610 SQM
2	NA-GENTS SHIRTS HALF SLEEVE MADE OUT OF 100% LINEN DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 61 (+/-10%) & 56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	1812	100% LINEN DYED WOVEN FABRIC GSM 135 (+/-10%) WIDTH 61 (+/-10%)	4530 SQM
		NOS	56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	652 SQM
3	NA-GENTS SHIRTS HALF SLEEVE MADE OUT OF 100% LINEN YARN DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 56 (+/-10%)	888 NOS	100% LINEN YARN DYED WOVEN FABRIC GSM 135(+/- 10%) WIDTH 56 (+/-10%)	2042 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	34 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00003395AM26
RA File Number	05AX04002235 AM26
Licence No and Date	0511035325/24/09/2025
Norms Committee Decision: The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	35 / NC/5/MEET/Mar/202526/18			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM APPLY 00003393AM26			
RA File Number	05AX04002229 AM26			
Licence No and Date	0511035323/24/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-288 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	LADIES DRESS OF 98% COTTON 2% SPANDEX PRINTED WOVEN FABRIC GSM 135(+/-10%) WIDTH 58 (+/-10%) & 98% COTTON 2% SPANDEX PRINTED WOVEN FABRIC GSM 135(+/-10%) WIDTH 58 (+/-10%) & 98% COTTON 2% SPANDEX DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 58 (+/-10%)	1320 NOS	98% COTTON 2% SPANDEX PRINTED WOVEN FABRIC GSM 135 (+/-10%) WIDTH 58 (+/-10%)	4501 SQM
			98% COTTON 2% SPANDEX PRINTED WOVEN FABRIC GSM 135 (+/-10%) WIDTH 58 (+/-10%)	2112 SQM
			98% COTTON 2% SPANDEX DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 58 (+/-10%)	1240 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	36 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004134AM26
RA File Number	02AX04000338 AM26
Licence No and Date	0211009837/07/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted CAD, Image and Measurement charts but not replied to point 2 and 3 of DL. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit justify very high requirement of 5.6 SQM per piece for export product -1.
2. Firm to submit define the components of export product-2 in which each of two fabrics are used. Same may also be displayed in coloured image of garment. Very high quantity of 5.3 and 5.2 SQM per piece for 1st and 2nd input respectively may also be justified.

The case stands deferred.

Case No.	37 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004443AM26
RA File Number	05AX04002824 AM26
Licence No and Date	0511036510/24/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-175 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GENTS SHIRT (HALF SLEEVE) MADE OF 100%TENCEL WOVEN DYED FABRIC GSM 195(+/-10%) (STYLE-CIRCE SS SHIRT)	3710 NOS	100%TENCEL WOVEN DYED FABRIC WIDTH 57 INCH GSM 195(+/-10%)	9397.430 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	38 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

HQ File Number	HQRNORM APPLY 00004444AM26			
RA File Number	05AX04002994 AM26			
Licence No and Date	0511036511/24/11/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-270 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRT (FULL SLEEVE) MADE OF 100%LINEN WOVEN BLEACHED FABRIC GSM 133(+/-10%) (STYLE-200P10162)	1548 NOS	100%LINEN WOVEN BLEACHED FABRIC WIDTH 58 INCH GSM 133(+/-10%)	4414.896 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	39 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004445AM26
RA File Number	05AX04002861 AM26
Licence No and Date	0511036512/24/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing	

SION of the closest product i.e. SION J-183 & J-262 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS JACKET MADE OF 100% COTTON WOVEN DENIM YARN DYED FABRIC GSM 291(+/-10%) (STYLE-312A11731)	937 NOS	100% COTTON WOVEN DENIM YARN DYED FABRIC WIDTH 62 INCH GSM 291(+/-10%)	1349 SQM
2	GIRLS TROUSER MADE OF 100% COTTON WOVEN DENIM YARN DYED FABRIC GSM 291 (+/-10%) (STYLE-313A11802)	1073 NOS	100% COTTON WOVEN DENIM YARN DYED FABRIC WIDTH 62 INCH GSM 291(+/-10%)	2146 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	40 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004446AM26
RA File Number	05AX04002883 AM26
Licence No and Date	0511036513/24/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to justify the claim of 3.04 SQM per piece for ladies trouser which is much higher than SION whereas size is

normal (In the range of 32 to 44).

2. Firm to explain the component of garment where 2nd fabric is used as it is not visible separately in the garment image.

The case stands deferred.

Case No.	41 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004447AM26
RA File Number	05AX04002996 AM26
Licence No and Date	0511036514/24/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100%COTTON WOVEN DYED FABRIC GSM 125(+/-10%)	7245 NOS	100%COTTON WOVEN DYED FABRIC WIDTH 55 INCH GSM 125(+/-10%)	18315.360 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	42 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004448AM26
RA File Number	05AX04002948 AM26
Licence No and Date	0511036515/24/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-292 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHORTS MADE OF 100% LINEN WOVEN DYED FABRIC GSM 214(+/-10%) AND 100%COTTON WOVEN DYED LINING GSM 75 (+/-10%) (STYLE- NOMI SHORT)	10056 NOS	100% LINEN WOVEN DYED FABRIC WIDTH 52 INCH GSM 214 (+/- 10%)	11413.560 SQM
			100% COTTON WOVEN DYED LINING WIDTH 52 INCH GSM 75(+/-10%)	11835.912 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	43 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved

Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004479AM26
RA File Number	05AX04002901 AM26
Licence No and Date	0511036570/26/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-176 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF (SHELL) 55%COTTON 45%VISCOSE WOVEN DYED FABRIC GSM 173(+/-10%) WITH (SLEEVE LINING) 60% CUPRO 40%COTTON WOVEN DYED FABRIC GSM 122(+/-10%) AND 100%COTTON KNITTED DYED RIBS IN ONE NOS(1 COLLAR + 1 CUFF +1 HEM) (STYLE-710P07789)	934 NOS	55%COTTON 45%VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 173 (+/- 10%)	2802 SQM
			60%CUPRO 40%COTTON WOVEN DYED FABRIC WIDTH 56 INCH GSM 122(+/- 10%)	1014.324 SQM
			100%COTTON KNITTED DYED COLLAR RIB (SIZE- 6" X 26")	934 PCS
			100%COTTON KNITTED DYED CUFF RIB (SIZE- 8' X 24")	934 PCS
			100%COTTON KNITTED DYED HEM RIB (SIZE- 8" X 46")	934 PCS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	44 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004480AM26
RA File Number	05AX04003060 AM26
Licence No and Date	0511036571/26/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 66%COTTON 34%VISCOSE WOVEN YARN DYED FABRIC GSM 122 (+/-10%) (STYLE -PA RIRI BLOUSE)	1806 NOS	66%COTTON 34%VISCOSE WOVEN YARN DYED FABRIC WIDTH 54 INCH GSM 122(+/-10%)	5381.88 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	45 / NC/5/MEET/Mar/202526/18
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Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004481AM26
RA File Number	05AX04003042 AM26
Licence No and Date	0511036572/26/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD for both the inputs used in export product. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD for both the inputs used in export product. The case stands deferred.	

Case No.	46 / NC/5/MEET/Mar/202526/18			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM APPLY 00004507AM26			
RA File Number	05AX04003110 AM26			
Licence No and Date	0511036604/27/11/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 55%LINEN 45%VISCOSE WOVEN DYED FABRIC GSM 180(+/-10%) (STYLE- 168361)	963 NOS	55%LINEN 45%VISCOSE WOVEN DYED FABRIC WIDTH 52 INCH GSM 180(+/-	2600.1 SQM

			10%)	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	47 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	BHIM POLYFAB INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004525AM26
RA File Number	03AX04004392 AM26
Licence No and Date	0311049375/28/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	48 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004523AM26
RA File Number	05AX04003123 AM26
Licence No and Date	0511036636/28/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical	

authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-176 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF (SHELL) 55% COTTON 45%VISCOSE WOVEN DYED FABRIC GSM 173(+/-10%) WITH (SLEEVE LINING) 60%CUPRO 40%COTTON WOVEN DYED FABRIC GSM 110(+/-10%) AND 100%COTTON KNITTED DYED RIBS IN ONE NOS(1 COLLAR + 1 CUFF +1 HEM + 2 ARMHOLE)	2690 NOS	55%COTTON 45% VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 173 (+/- 10%)	7257.62 SQM
			60%CUPRO 40%COTTON WOVEN DYED FABRIC WIDTH 56 INCH GSM 110(+/- 10%)	2445.210 SQM
100%COTTON KNITTED DYED COLLAR RIB (SIZE- 6" X 25")			2690 SQM	
100%COTTON KNITTED DYED CUFF RIB (SIZE- 8' X 24")			2690 SQM	
100%COTTON KNITTED DYED ARMHOLE RIB (SIZE- 4" X 32.5")			5380 SQM	
100%COTTON KNITTED DYED HEM RIB (SIZE- 8" X 50")			2690 SQM	

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	49 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004536AM26
RA File Number	05AX04003169 AM26
Licence No and Date	0511036666/01/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-270 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRT (FULL SLEEVE) MADE OF 52% LINEN 46% COTTON 2% LUREX YARN DYED WOVEN FABRIC GSM 125+/-10% STYLE NO. 010-26C137070	8398 NOS	Fabric to be used in the Garment 52% LINEN 46% COTTON 2% LUREX YARN DYED WOVEN FABRIC GSM 125+/-10%	25614 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	50 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

HQ File Number	HQRNORM APPLY 00004537AM26
RA File Number	05AX04003168 AM26
Licence No and Date	0511036667/01/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-289,J-175 & J-196 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SKIRT MADE OF 100% ORGANIC COTTON YARN DYED WOVEN FABRIC GSM 104+/-10% STYLE NO. 262730162	885 NOS	FABRIC TO BE USED IN THE GARMENTS 100% ORGANIC COTTON YARN DYED WOVEN FABRIC GSM 104+/-10%	3345.30 SQM
2	MENS SHIRT (HALF SLEEVE) MADE OF 100% RAMIE UNBLEACHED WOVEN FABRIC GSM 55+/-10% STYLE NO. SH3310900, SH8310725, SH8310901	800 NOS	FABRIC TO BE USED IN THE GARMENTS 100% RAMIE UNBLEACHED WOVEN FABRIC GSM 55+/-10%	3080 SQM
3	LADIES JACKET MADE OF 55% LINEN 45% RAYON YARN DYED WOVEN FABRIC GSM 200+/-10% STYLE NO. CN509635 MI-R	5130 NOS	FABRIC TO BE USED IN THE GARMENTS 55% LINEN 45% RAYON YARN DYED WOVEN FABRIC GSM 200+/-10%	14364 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	51 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004556AM26
RA File Number	05AX04003156 AM26
Licence No and Date	0511036708/01/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 & J-289 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Blouse (with Emb) Made of 73% Cotton/27% Silk Dyed Woven Fabric Gsm:38 (+/-10%), Fibre Composition (+/-3%)	320 PCS	73%Cotton/27%Silk Dyed Woven Fabric Gsm:38 (+/-10%) Width: 54" Fibre Composition (+/-3%)	940.80 SQM
2	71/0 Ladies Skirt (with Emb) Made of 73% Cotton/27% Silk Dyed Woven Fabric Gsm:38 (+/-10%), Fibre Composition (+/-3%)	449 PCS	73%Cotton/27%Silk Dyed Woven Fabric Gsm:38(+/-10%) Width: 54" Fibre Composition (+/-3%)	1439 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	52 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004557AM26
RA File Number	32AX04000578 AM26
Licence No and Date	3211010162/02/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the Image/sketch and measurement sheet for the each export item along with computation of requirement of inputs with wastage claimed. The case stands deferred.	

Case No.	53 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004569AM26
RA File Number	30AX04000545 AM26
Licence No and Date	3011008053/02/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	54 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004640AM26
RA File Number	05AX04003225 AM26

Licence No and Date	0511036786/05/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Girls Dress and submitted only CAD without measurement sheet and Image of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	55 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004635AM26
RA File Number	05AX04003228 AM26
Licence No and Date	0511036777/05/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-197 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JUMPSUIT MADE OF 55%LINEN 45%VISCOSE WOVEN DYED FABRIC GSM 170(+/-10%) (STYLE-WW0WW50198)	259 NOS	55%LINEN 45%VISCOSE WOVEN DYED FABRI WIDTH 51 INCH GSM 170(+/-10%)	966.07 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	56 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004633AM26
RA File Number	05AX04003224 AM26
Licence No and Date	0511036774/05/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export men's trouser and submitted only CAD without measurement sheet and image of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	57 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004632AM26
RA File Number	05AX04003227 AM26
Licence No and Date	0511036773/05/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-288 as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF (SHELL) 89%POLYAMIDE 11%ELASTANE KNITTED PRINTED FABRIC GSM 100(+/-10%) WITH 89%POLYAMIDE 11%ELASTANE KNITTED PRINTED LINING GSM 100(+/-10%) (STYLE- NW42 MESH DRESS)	1267 NOS	89%POLYAMIDE 11%ELASTANE KNITTED PRINTED FABRIC WIDTH 59 INCH GSM 100(+/-10%)	5619.145 SQM
			89%POLYAMIDE 11%ELASTANE KNITTED PRINTED LINING WIDTH 59 INCH GSM 100(+/-10%)	3003.069 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	58 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004660AM26
RA File Number	05AX04003260 AM26
Licence No and Date	0511036810/08/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export girls dress and submitted CAD with measurement sheet and image of the export item. The CADs submitted having incomplete panels placed and also placement of panels is not correct. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible CADs with maximum efficiency showing all complete garment panels properly.

The case stands deferred.

Case No.	59 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004661AM26
RA File Number	05AX04003255 AM26
Licence No and Date	0511036811/08/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-176 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF (SHELL) 55%COTTON 45%VISCOSE WOVEN DYED FABRIC GSM 173(+/-10%) WITH (SLEEVE LINING) 60% CUPRO 40%COTTON WOVEN DYED FABRIC GSM 110(+/-10%) AND 100%COTTON KNITTED DYED RIBS IN ONE NOS(1 COLLAR + 1 CUFF +1 HEM) (STYLE- 710B16077)	553 NOS	55%COTTON 45%VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 173 (+/- 10%)	1584.898 SQM
			55%COTTON 45%VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 173 (+/- 10%)	285.901 SQM
			60%CUPRO 40%COTTON WOVEN DYED FABRIC WIDTH 56 INCH GSM 110(+/- 10%)	1517.985 SQM
			100%COTTON KNITTED DYED COLLAR RIB (SIZE- 6" X 25")	553 PCS
			100%COTTON KNITTED DYED CUFF RIB (SIZE- 8' 'X 24")	553 PCS
			100%COTTON KNITTED	553

			DYED HEM RIB (SIZE- 8" X 50")	PCS
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	60 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004663AM26
RA File Number	03AX04004454 AM26
Licence No and Date	0311049573/08/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-220 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Polyester Knitted Vest - 100% Polyester Warp Knit Fabric, GSM 120 (+/-10%)	4000 PCS	100% Polyester Warp Knit Fabric, GSM 120 (+/-10%)	500 KGS
			Reflective Tape 50 mm	12000 MTR
			Metal Button Cap Part (a)	12000

				PCS
			Metal Button Cap Part (b)	12000 PCS
			Metal Button Cap Part (c)	12000 PCS
			Metal Button Cap Part (d)	12000 PCS
			Velcro Tape (Loop) - 25mm	1200 MTR
			Velcro Tape (Hoop) - 25mm	800 MTR
			Polybag	4000 PCS
2	Polyester Knitted Vest - 100% Polyester Warp Knit Fabric, GSM 120 (+/-10%)	15000 PCS	100% Polyester Warp Knit Fabric, GSM 120 (+/-10%)	2173 KGS
			Polybag	15000 PCS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	61 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred

Party Name	GEOQUEST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004664AM26
RA File Number	05AX04003209 AM26
Licence No and Date	0511036817/08/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	62 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004669AM26
RA File Number	07AX04001637 AM26
Licence No and Date	0711016402/08/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	63 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	MASTER LINENS INC
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004676AM26
RA File Number	32AX04000589 AM26
Licence No and	3211010201/09/12/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and noted that firm intends to export Bed set, Fitted sheet, dubert cover and headboard cover. The firm has sought quantity of import in kilograms and has not declared net content of Flax fabric in export description. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit item wise number of pieces to be exported under both categories of export. 2. Firm to submit net contents of flex fabric in each export category. 3. Firm to submit size specifications of each item to be export. 4. Firm to submit stage wise wastage for each export item. The case stands deferred.	

Case No.	64 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004677AM26
RA File Number	32AX04000584 AM26
Licence No and Date	3211010203/09/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and Measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and Measurement chart for the applied export product. The case stands deferred.	

Case No.	65 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

HQ File Number	HQRNORM APPLY 00004690AM26			
RA File Number	05AX04003292 AM26			
Licence No and Date	0511036850/09/12/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF (SHELL) 57%LINEN 43%COTTON WOVEN DYED FABRIC GSM 110(+/-10%) AND (POCKETING) 100%COTTON WOVEN DYED FABRIC GSM 75(+/-10%) (STYLE-ABBEVILLE)	39331 NOS	57%LINEN 43%COTTON WOVEN DYED FABRIC WIDTH 57 INCH GSM 110(+/-10%)	98327.500 SQM
			100%COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 75(+/-10%)	14159.160 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	66 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004701AM26
RA File Number	05AX04003290 AM26
Licence No and Date	0511036869/09/12/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100%VISCOSE WOVEN DYED FABRIC GSM 96(+/-10%) (STYLE-SRC VALBONNE)	2112 NOS	100%VISCOSE WOVEN DYED FABRIC WIDTH 46 INCH GSM 96 (+/-10%)	6209.28 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	VISHWAA APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004723AM26
RA File Number	07AX04001614 AM26
Licence No and Date	0711016424/10/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-175 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	GENTS HALF SLEEVE SHIRT MADE OF 70% VISCOSE / 30% LINEN WOVEN YARN DYED STRIPE FABRIC, GSM: 165	3800 NOS	"70% VISCOSE / 30% LINEN WOVEN YARN DYED STRIPE FABRIC, WIDTH: 53/54"" GSM: 165"	9804 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	68 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004714AM26
RA File Number	02AX04000677 AM26
Licence No and Date	0211010057/10/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	69 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	J B ECOTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004720AM26
RA File Number	52AX04000287 AM26
Licence No and Date	5211018400/10/12/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	70 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004725AM26
RA File Number	05AX04003311 AM26
Licence No and Date	0511036884/10/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10% STYLE NO. 72627FAW000003, 72727FAW000003, 72627FAW000091, 72827FAW000091	11882 NOS	FABRIC TO BE USED IN THE GARMENTS 97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10%	32081 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	71 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004734AM26
RA File Number	05AX04003266 AM26
Licence No and Date	0511036894/10/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	72 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004738AM26
RA File Number	07AX04001666 AM26
Licence No and Date	0711016427/10/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to skin pattern showing length and breadth at maximum length or width of the pattern and calculation for quantity worked out at each skin pattern. The case stands deferred.	

Case No.	73 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004739AM26
RA File Number	07AX04001660 AM26
Licence No and Date	0711016434/10/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	74 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004754AM26
RA File Number	02AX04000681 AM26
Licence No and Date	0211010068/11/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	75 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	UNOVEL INDUSTRIES PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00004759AM26
RA File Number	03AX04004427 AM26
Licence No and Date	0311049687/11/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	76 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004769AM26
RA File Number	05AX04003324 AM26
Licence No and Date	0511036922/11/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit justification of wastage of 9% in webbing and 10% in crust leather. 2. Firm to submit sizes/Dimensions of imported webbing and also crust leather shape etc. with photographs. . 3. Firm to submit based on Sizes/Dimensions of imported webbing, to calculate the requirement and whether buckle fold or bend of leather is taken in account in calculation while giving the length. The case stands deferred.	

Case No.	77 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026			
HQ File Number	HQRNORM APPLY 00004770AM26			
RA File Number	05AX04003329 AM26			
Licence No and Date	0511036923/11/12/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-292 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS SHORTS MADE OF 100%LINEN WOVEN YARN DYED FABRIC GSM 200(+/-10%) AND 100%COTTON WOVEN DYED LINING GSM 75(+/-10%) (STYLE-PIN LINEN)	2884 NOS	100%LINEN WOVEN YARN DYED FABRIC WIDTH 56 INCH GSM 200(+/-10%)	3648.260 SQM
			100%COTTON WOVEN DYED LINING WIDTH 54 INCH GSM 75(+/-10%)	1580.432 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	78 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004771AM26
RA File Number	05AX04003327 AM26
Licence No and Date	0511036924/11/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100%COTTON WOVEN DYED FABRIC GSM 155(+/-10%) (STYLE- ES NIGEL TROUSER)	3922 NOS	100%COTTON WOVEN DYED FABRIC WIDTH 56 INCH GSM 155(+/-10%)	10354.080 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	79 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	POLYNOVA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004784AM26
RA File Number	03AX04004566 AM26
Licence No and Date	0311049731/12/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	80 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004785AM26
RA File Number	06AX04000326 AM26
Licence No and Date	0611004129/12/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	81 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	SAHU GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004791AM26
RA File Number	05AX04003335 AM26
Licence No and Date	0511036952/12/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted measurement chart as received from buyer. Waist (Relaxed) is 33 inches to 51 inches. This does not justify 77% higher consumption than SION. Applicant has not given justification for higher claim than SION. Also Appendix-4E does not reveal any indigenous fabric. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be clarified as per above observation. The case stands deferred.	

Case No.	82 / NC/5/MEET/Mar/202526/18
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Case Status	Case Deferred
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004792AM26
RA File Number	05AX04003345 AM26
Licence No and Date	0511036953/12/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export ladies top, ladies blouse, ladies dress and ladies skirts. There are 5 export items and firm has submitted CADs without mentioning export item details, to which the CAD is pertaining. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may asked to submit the CAD labeled with export item serial number. The case stands deferred.	

Case No.	83 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	SAKTHI INFRA TEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004808AM26
RA File Number	32AX04000596 AM26
Licence No and Date	3211010242/15/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD of each export items. 2. Firm to submit export quantity in SQMs or per piece area in SQMs in finished form. 3. Firm to submit the coloured photo of blanket with details of blanket design clearly visible. 4. Firm to submit wastage at each stage of manufacturing like CAD wastage, embroidery wastage and any other wastage with detailed justification for quantum of waste claimed at each stage. The case stands deferred.	

Case No.	84 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004798AM26
RA File Number	05AX04003320 AM26
Licence No and Date	0511036959/15/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	85 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004820AM26
RA File Number	05AX04003349 AM26
Licence No and Date	0511036985/15/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	86 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00004826AM26
RA File Number	03AX04004660 AM26
Licence No and Date	0311049810/15/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	87 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CARLRIMA IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004870AM26
RA File Number	06AX04000334 AM26
Licence No and Date	0611004142/17/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to indicate the function of each raw material, where it will be used whether as a lining material or in upper side or as accessories in sandal and can take help/compare with SION fixed at G-11 or G-12 for Gents Sandal. 2. Firm to submit the photographs of export item and highlighting the import items used in it. 3. Firm to submit calculation of requirement of PU synthetic leather laminated width 54 Inch synthetic (giving reason for asking twice) based on CAD and measurement chart etc. 4. Firm to submit specification with GSM/thickness/width (where applicable) of all the import items. The case stands deferred.	

Case No.	88 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred

Party Name	INSIGNIAN HOME PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004861AM26
RA File Number	03AX04004678 AM26
Licence No and Date	0311049879/17/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	89 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	PLASTENE INDIA LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004869AM26
RA File Number	08AX04001579 AM26
Licence No and Date	0811017073/17/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	90 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004885AM26
RA File Number	05AX04003354 AM26
Licence No and	0511037054/18/12/2025

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS TROUSER MADE OF 100%LINEN WOVEN DYED FABRIC GSM 200(+/-10%) AND 100%COTTON WOVEN DYED FABRIC GSM 102(+/-10%) (STYLE-ALVINO TROUSER)	8141	100%LINEN WOVEN DYED FABRIC WIDTH 52 INCH GSM 200(+/-10%)	16233.154 SQM
		PCS	100%COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 102(+/-10%)	4013.513 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	91 / NC/5/MEET/Mar/202526/18
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004884AM26
RA File Number	05AX04003408 AM26
Licence No and Date	0511037052/18/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing	

SION of the closest product i.e. SION J- 301(e) as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES WAIST COAT MADE OF 43% VISCOSE 32% POLYESTER 25% LINEN DYED WOVEN FABRIC GSM 185+/-10% STYLE NO. CU868, 265760 SU-26	3614 NOS	Fabric to be used in the Garment 43% VISCOSE 32% POLYESTER 25% LINEN DYED WOVEN FABRIC GSM 185+/-10%	4626 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	92 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004874AM26
RA File Number	04AX04000979 AM26
Licence No and Date	0411010949/18/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to compare the requirement in tabular form with respective SION (as the case may be) published in Handbook of procedure Vol. II and further PN 30/2023 dated 31st Aug 2023 for each export item. If any, additional items/higher quantities of import items are required, then to give justification. .
2. Firm to give photographs/drawing of each export item indicating location/markings of import items with CAD/CAM of fabric, if, exceed the quantity indicated in SION fixed.

3. Firm to submit Specifications like GSM/thickness/width etc., of all import items.

The case stands deferred.

Case No.	93 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004926AM26
RA File Number	32AX04000622 AM26
Licence No and Date	3211010279/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may asked to submit the Image/sketch and measurement sheet for the each export item along with computation of requirement of inputs with wastage claimed.. The case stands deferred.	

Case No.	94 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004924AM26
RA File Number	32AX04000621 AM26
Licence No and Date	3211010278/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may asked to submit the Image/sketch and measurement sheet for the each export item along with computation of requirement of inputs with wastage claimed..	

The case stands deferred.

Case No.	95 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	MANOHAR FILAMENTS PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004915AM26
RA File Number	05AX04003415 AM26
Licence No and Date	0511037079/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	96 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004906AM26
RA File Number	05AX04003446 AM26
Licence No and Date	0511037074/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	97 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004905AM26
RA File Number	05AX04003358 AM26
Licence No and Date	0511037073/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	98 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00004903AM26
RA File Number	05AX04003405 AM26
Licence No and Date	0511037063/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	99 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	CHANDRA MUKHI IMPEX LTD
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00005254AM26
RA File Number	02AX04000748 AM26
Licence No and Date	0211010252/08/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	100 / NC/5/MEET/Mar/202526/18
Case Status	Case Deferred
Party Name	NIRVAN SILK MILLS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 18 and 17/03/2026
HQ File Number	HQRNORM APPLY 00005927AM26
RA File Number	03AX04005730 AM26
Licence No and Date	0311051482/13/02/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	